

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. C.P. (IB) 705/(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - Piramal Capital & Housing
Finance Limited
V/s
Chanpreet N. Mansukhani**

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Akash Agarwal appeared for the Petitioner through VC. Adv. Nausher Kohli a/w Yash Dhruva, Ruchita Jain appeared for the Respondent/Personal Guarantor. Madan B Vaishnawa, RP is present in person through VC. A last and final opportunity is granted to the Respondent/Personal guarantor to file reply, if any, against the report within a period of two weeks subject to last opportunity. List this matter on **12.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)